

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.331**  
TO BE ANSWERED ON 19.11.2019

**DAYS OF EMPLOYMENT UNDER MGNREGA**

**331. DR. PRITAM GOPINATHRAO MUNDE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the average days of wage employment provided per household has only been 50, instead of 100 days under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the financial year 2018-19;
- (b) if so, the details thereof and the reasons therefor;
- (c) the names of the States which provided less number of days of employment under MGNREGA, State-wise;
- (d) the steps taken by the Union Government to provide at least 100 days in a year; and
- (e) whether the Government plans to launch a new project under which a stipend of up to Rs. 20,000 will be given to MGNREGA labourers who undergo training in skills such as masonry or carpentry and if so, the present status thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

**(a)&(b):** The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The employment provided to a household depends on the number of days of wage employment demanded by the household. As per Management Information System (MIS), the average days of wage employment provided per household under Mahatma Gandhi NREGA was 51 days during the financial year 2018-19.

**(c)&(d):** State/UT-wise details of average days of employment provided per household under Mahatma Gandhi NREGA during FY 2018-19 is given at **Annexure**. The Government is actively engaged with State Governments in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested for the following:

- (i) Initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGS does not go unregistered.
- (iii) Prepare plans in a participatory mode and approve them in the Gram Sabha.

- (iv) Prepare realistic labour budget by the State.
- (v) Implementation of Software for Estimate Calculation Using Rural Rates for Employment (SECURE)
- (vi) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

**(e):** No, Sir.

**Annexure referred in reply to parts (c)&(d) of Lok Sabha Unstarred Question No.331 dated 19.11.2019**

<b>SI. No.</b>	<b>States/UTs</b>	<b>Average days of employment provided per households during FY 2018-19</b>
1	ANDHRA PRADESH	58
2	ARUNACHAL PRADESH	43
3	ASSAM	31
4	BIHAR	42
5	CHHATTISGARH	57
6	GOA	13
7	GUJARAT	46
8	HARYANA	34
9	HIMACHAL PRADESH	52
10	JAMMU AND KASHMIR	57
11	JHARKHAND	42
12	KARNATAKA	50
13	KERALA	66
14	MADHYA PRADESH	52
15	MAHARASHTRA	47
16	MANIPUR	23
17	MEGHALAYA	72
18	MIZORAM	92
19	NAGALAND	34
20	ODISHA	39
21	PUNJAB	30
22	RAJASTHAN	57
23	SIKKIM	54
24	TAMIL NADU	46
25	TELANGANA	47
26	TRIPURA	46
27	UTTAR PRADESH	42
28	UTTARAKHAND	45
29	WEST BENGAL	77
30	ANDAMAN AND NICOBAR	32
31	LAKSHADWEEP	40
32	PUDUCHERRY	20
	<b>National</b>	<b>51</b>

